

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 894
TO BE ANSWERED ON 24/07/2025

LAND ACQUISITION FOR GOVERNMENT INSTITUTIONS IN SCHEDULED DISTRICTS

894. SHRI NABA CHARAN MAJHI:

Will the Minister of Tribal Affairs be pleased to state:

- a. whether the Government is aware that many proposed Government institutions in Scheduled districts cannot be established due to outdated land rules, causing discrepancies in land status before and after the settlement of land records; and
- b. the steps taken/being taken by the Government to address these bottlenecks and streamline the process for the establishment of essential institutions in these regions, particularly in Odisha?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) & (b): No. Ministry does not have any report where such issue has been raised.
